## GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

# LOK SABHA UNSTARRED QUESTION NO. 1776 TO BE ANSWERED ON WEDNESDAY, THE 26<sup>TH</sup> JULY, 2017

#### RENEWABLE ENERGY TECHNOLOGIES UNDER MPLADS

#### 1776. SHRI NAGENDRA KUMAR PRADHAN:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government plans to increase number and scope of renewable energy technologies to be recommended under the umbrella of MPLAD scheme;
- (b) if so, the details thereof;
- (c) whether solar energy technologies are being funded through MPLAD scheme in the current year and if so, the details thereof technology and State-wise;
- (d) whether the Government plans to include the development of solar village in the scope of MPLAD scheme and if so, the details thereof; and
- (e) whether keeping in view the above proposals MPLAD fund will be enhanced as per the recommendation of Committee for MPLAD and if so, the details thereof?

### **ANSWER**

MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION [SHRI D.V. SADANANDA GOWDA]

- (a): No, Madam.
- (b): Does not arise.
- (c): Works relating to renewable energy technologies including solar lights, solar geysers for Mid-Day Meal Scheme in government and government aided educational institutions, non-conventional

energy system/devices for community use, etc. are permissible under Members of Parliament Local Area Development Scheme (MPLADS) as per provisions of the Guidelines on MPLADS. This list of works permissible under non-convention energy sources is an illustrative list and is not to be treated as an exhaustive list.

Implementation of the MPLAD Scheme in the field is undertaken by the District Authorities in accordance with the State Government's technical, administrative and financial rules and in accordance with the Guidelines on MPLADS. The details of works are not maintained centrally at the level of the Ministry.

- (d) No, Madam. However, installation of solar lights as per provisions of Guidelines on MPLADS is permissible where the project is in a public place.
- (e): No, Madam.

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